

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

2. I.A. 1396/2024
IN
C.P. (IB)-1673(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: M.S. Enterprises

VS

Oren Kitchen Appliance Pvt Ltd.

Appearances:

For Applicant : Adv. Aakash Sinha i/b. SD Israni Law Chambers

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

At the request of the applicant, list on **05.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)